

**Name of the Corporate Debtor : Metenere Limited**

Date of commencement of CIRP: 03 October 2020

List of creditors as on : 01 July 2024 (Version 11)

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

**List of operational creditors (Employees)****(Amount in ₹) Annexure - 3**

S.No	Name of AR, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicabl					
1	NA	Anurag Dubey	29-Dec-20	13,13,028	12,26,983	Salary dues	No	NA	-	86,045	-	86,045	
2	NA	Ankur Singh	14-Jan-21	10,74,698	10,40,347	Salary dues	No	NA	-	-	-	34,351	
3	NA	Rajeev Kumar	23-Jan-21	4,81,000	1,92,903	Salary dues	No	NA	-	-	-	2,88,097	
4	NA	Satyajit Singh	12-Jan-21	4,03,365	4,03,365	Salary dues	No	NA	-	-	-	-	
5	NA	Sandeep Joshi	20-Jan-21	3,85,894	3,85,894	Salary dues	No	NA	-	-	-	-	
6	NA	Dhirendra Nath Dwivedi	19-Apr-21	3,60,872	3,60,872	Salary dues	No	NA	-	-	-	-	
7	NA	Sudheer Soni	13-Jan-21	2,38,318	2,38,318	Salary dues	No	NA	-	-	-	-	
8	NA	Tarun Kumar Agarwal	29-Dec-20	2,32,535	2,32,535	Salary dues	No	NA	-	-	-	-	
9	NA	Uday Narayan Tiwari	29-May-21	2,15,000	1,90,722	Salary dues	No	NA	-	-	-	24,278	
10	NA	Manoj Rana Sahi	16-Jan-21	2,09,948	2,09,948	Salary dues	No	NA	-	-	-	-	
11	NA	Arun Kumar Srivastava	04-Mar-21	1,72,000	1,71,881	Salary dues	No	NA	-	-	-	119	
12	NA	Birendra Kumar Pandey	15-Mar-21	1,45,000	1,44,577	Salary dues	No	NA	-	-	-	423	
13	NA	Lakshmi Kant Tiwari	31-Mar-21	1,28,600	1,28,600	Salary dues	No	NA	-	-	-	-	
14	NA	Dalip Kumar	02-Feb-21	1,25,000	1,25,000	Salary dues	No	NA	-	-	-	-	
15	NA	Devendar Kumar Chauhan	03-Mar-21	1,15,000	1,15,000	Salary dues	No	NA	-	-	-	-	

16	NA	Prashant Kumar Pandey	08-Mar-21	1,08,493	1,08,493	Salary dues	No	NA	-	-	-	-	
17	NA	Ashru Kumar Ghosh	31-May-21	1,00,000	98,584	Salary dues	No	NA	-	-	-	1,416	
18	NA	Satinder Kumar	06-Apr-21	81,000	81,000	Salary dues	No	NA	-	-	-	-	
19	NA	Dharamveer Sharma	08-Jan-21	78,477	78,477	Salary dues	No	NA	-	-	-	-	
20	NA	Vikram Singh	09-Mar-21	74,500	74,097	Salary dues	No	NA	-	-	-	403	
21	NA	Sher Singh	09-Mar-21	67,000	61,016	Salary dues	No	NA	-	-	-	5,984	
22	NA	Satyabrata Mahana	12-Jan-21	66,780	65,462	Salary dues	No	NA	-	-	-	1,318	
23	NA	Anil Upadhyay	25-Jan-21	66,494	48,813	Salary dues	No	NA	-	-	-	17,681	
24	NA	Mandeep Singh	04-Mar-21	60,500	60,500	Salary dues	No	NA	-	-	-	-	
25	NA	Hemant Kumar Sharma	12-Jan-21	58,816	58,377	Salary dues	No	NA	-	-	-	439	
26	NA	Ravi Kumar	31-Mar-21	51,435	51,435	Salary dues	No	NA	-	-	-	-	
27	NA	Vinay Kumar	16-Jan-21	42,336	42,336	Salary dues	No	NA	-	-	-	-	
28	NA	Rakesh Kumar Devgan	15-Jun-21	38,000	38,000	Salary dues	No	NA	-	-	-	-	
29	NA	Aditya Mishra	31-Mar-21	35,250	35,250	Salary dues	No	NA	-	-	-	-	
30	NA	Kanhaiya Kumar	05-Apr-21	35,000	35,000	Salary dues	No	NA	-	-	-	-	
31	NA	Mukesh Kumar	06-Apr-21	26,000	17,444	Salary dues	No	NA	-	-	-	8,556	
32	NA	Brijesh Kumar	22-Jan-21	25,000	24,947	Salary dues	No	NA	-	-	-	53	
33	NA	Ankush	24-Oct-21	20,800	18,712	Salary dues	No	NA	-	-	-	2,088	1
		<b>Total</b>		<b>66,36,139</b>	<b>61,64,888</b>				-	<b>86,045</b>	-	<b>4,71,251</b>	

**Notes:**

- Pursuant to the Hon'ble NCLT order dated 21 November 2023 the Resolution Professional has issued a fresh Form G on 02 December 2023 and has issued fresh Request for Resolution Plan ("RFRP") on 18 January 2024 and accordingly, the Resolution Professional of the Corporate Debtor in accordance with the Regulation 12(1) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, as amended ("CIRP Regulations") has duly verified and collated claims, which were submitted subsequent to the approval of earlier resolution plan of Jubilee Metals Private Limited by the CoC of the Corporate Debtor and is releasing current version 9 of the List of Creditors of the Corporate Debtor.